

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH

CP/CA No. 431(ND)/2017 in CA 08(PB)/2017

IN THE MATTER OF:

Vinod Kumar Sharma & Ors.

.... APPLICANT / PETITIONER

Vs

Suryansh Builwell Pvt. Ltd. & Ors.

.... RESPONDENT

SECTION:

Under Section 419

Order delivered on 11.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR  
Hon'ble President

S.K. MOHAPATRA  
Hon'ble Member (T)

For the Petitioner(s): Mr. Saurabh Kalia, Mr. Rahul Ahuja, Advocates

For the Respondent(s): Ms. Shipra Shukla, Mr. Jaswinder Singh, Advocates

ORDER

Notice of the application.

Mr. V.R. Sharma, learned counsel for the non-applicants accepts notice.

The prayer made in the application is that there are cross petitions which are pending before New Delhi Bench No. II and New Delhi Bench No. III and both the petitions be listed before one and the same Bench. The prayer has not been contested.

Accordingly, we direct that the C.P. No. 431(ND)/2017 be posted for hearing before the New Delhi, Bench No. II on 12.01.2018 i.e. tomorrow. The Court officer shall take immediate steps to ensure the listing of the case before the New Delhi, Bench No. II for tomorrow.

Application stands disposed of.

  
(M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
(MEMBER TECHNICAL)

11.01.2018  
Vineet